

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00563/2020

Dated Wednesday the 16th day of December Two Thousand Twenty

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. T. JACOB, Member (A)**

(Through Video Conferencing)

K.Rajan, S/o. Late V. Kalirathinam,
160E/18, Kurinchi Nagar 5th Street,
Turicorin 628002.Applicant

By Advocate M/s. R. Jayaprakash

Vs

1.Union of India,
rep by the Chief Post Master General,
Tamil Nadu Circle,
Chennai 600002.

2.The Post Master General,
Southern Region,
Madurai 625002.

3.The Senior Superintendent of Post Offices,
Virudhunagar Division,
Virudhunagar 626001.

4.The Post Master,
Aruppukottai Head Post Office,
Aruppukottai 606101.Respondents

By Advocate Mr. Su. Srinivasan, SCGSC

ORAL ORDER**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

The relief prayed for in this OA is as follows:

"A. To direct the 3rd respondent to permit the applicant to participate in the written exam on 20.12.2020 for the post of Postal Assistant and consequently select him for the post of Postal Assistant if he is otherwise qualified by considering the representation of the applicant dated 27.11.2020,

B. Pass such further or other orders as this Court deem fit and proper and render justice."

2. Heard Mr. R. Jayaprakash, counsel for the applicant & Mr. Su. Srinivasan, SCGSC appearing for the respondents on advance notice.

3. At the time of hearing, counsel for the applicant submitted that this OA may be disposed of directing the respondents to dispose of the applicant's pending representation before 20.12.2020.

4. In view of the above submission and without going into the merits of the case, this OA is disposed of with a direction to the respondents to consider and dispose of the applicant's pending representation dt. 27.11.2020 by a reasoned and speaking order as per law before 20.12.2020.

5. OA is disposed of at the admission stage. No costs.

**(T.Jacob)
Member(A)**

**(S.N.Terdal)
Member(J)**

16.12.2020

SKSI